

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1217
ANSWERED ON:02.08.2010
PAN INDIA LICENCE FOR G SERVICES
Singh Shri Sushil Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether none of the major telecom operators have got a Pan India Licence to operate the 3G services in the country;
- (b) if so, whether the Government would allow consolidation of business in the near future for rolling out 3G services on a Pan India basis; and
- (c) if so, the steps taken by the Government to ensure that there is no loss to the exchequer?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) Yes, Madam. None of the successful bidders have got a pan India licence to operate the 3G services in the country.
- (b) & (c) Mergers & Acquisition guidelines, as prescribed and amended by DoT from time to time, will apply to Successful Bidders.

Unless otherwise notified by DoT in due course, if two or more licensees holding 3G spectrum blocks in a service area merge, then they shall be allowed to retain only one 3G spectrum block and surrender the remaining 3G spectrum in that service area.